

Annexure 8														
Name of the Corporate Debtor: Blu-Smart Fleet Private Limited														
Date of commencement of CIRP: 03-12-2025														
List of Creditors as on: 21-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in INR)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Throttle Gears	10-12-2025	28,23,317.00	27,99,398.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	23,919.00	-	Claim is admitted
2	KIA Ora Ventures Private Limited	12-12-2025	7,56,987.00	7,49,603.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,384.00	-	Claim is admitted
3	Reliance BP Mobility Limited	12-12-2025	16,25,54,210.00	3,56,56,039.18	Operational Creditor for Goods/Services	-	-	No	-	-	-	12,68,98,170.82	-	Claim is admitted
4	Vara Green Energy Pvt. Ltd.	13-12-2025	14,09,06,558.00	27,51,858.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	13,81,54,700.00	-	Claim is admitted
5	Profitplus Infra Pvt. Ltd.	13-12-2025	5,74,83,938.25	1,62,98,533.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	4,11,85,405.25	-	Claim is admitted
6	Sab Motors Private Limited	16-12-2025	1,02,32,335.40	83,07,176.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	19,25,159.40	-	Claim is admitted
7	CE Info Systems Ltd.	16-12-2025	25,02,730.00	21,30,288.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,72,442.00	-	Claim is admitted
8	TasS Mobility Solutions Private Limited	16-12-2025	1,23,08,049.00	1,10,35,961.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	12,72,088.00	-	Claim is admitted
9	DPS Motor Cars Pvt. Ltd.	17-12-2025	1,38,94,146.00	96,27,061.27	Operational Creditor for Goods/Services	-	-	No	-	-	-	42,67,084.73	-	Claim is admitted
10	BDO India LLP	17-12-2025	2,20,896.00	2,11,536.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	9,360.00	-	Claim is admitted
11	Service Easy Technology Pvt. Ltd.	17-12-2025	4,25,31,947.00	3,39,21,837.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	86,10,110.00	-	Claim is admitted
12	Krishna Automobile	17-12-2025	41,87,375.00	41,28,685.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	58,690.00	-	Claim is admitted
13	Apollo Tyres Limited	17-12-2025	87,17,876.00	80,87,735.78	Operational Creditor for Goods/Services	-	-	No	-	-	-	6,30,140.22	-	Claim is admitted
14	AuthBridge Research Services Private Limited	17-12-2025	93,42,595.23	93,42,595.23	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted
15	Blu-Smart Mobility Limited (In CIRP)	19-12-2025	3,92,87,659.42	-	Operational Creditor for Goods/Services	-	-	Yes	-	-	-	3,92,87,659.42	-	Claim has been not admitted
16	Blu-Smart Charge Pvt. Ltd.	03-01-2026	89,91,18,513.18	-	Operational Creditor for Goods/Services	-	-	Yes	-	-	-	89,91,18,513.18	-	Claim has been not admitted
17	RNH Trading Pvt Limited	13-02-2026	30,02,436.50	28,43,269.30	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,59,167.20	-	Claim is admitted
18	TeamLease Services Limited	13-02-2026	1,36,92,674.00	1,31,48,493.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,44,181.00	-	Claim is admitted
19	Intellicar Telematics Pvt Ltd	26-03-2026	1,20,35,765.00	81,98,893.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	38,36,872.00	-	Claim is admitted
20	Watermark Cars Private Limited	28-02-2026	14,90,526.10	14,46,431.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	44,095.10	-	Claim is admitted
21	Helios Tech Solutions	06-03-2026	6,35,910.00	5,53,628.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	82,282.00	-	Claim is admitted
22	Delhi Freight Carriers	11-03-2026	92,55,656.00	50,69,216.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	41,86,440.00	-	Claim is admitted
23	GDX Security Solutins India Private Limited	17-04-2026	65,67,085.00	49,13,786.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	16,53,299.00	-	Claim is admitted
24	AN Mobility Services	11-03-2026	49,25,864.00	29,94,587.99	Operational Creditor for Goods/Services	-	-	No	-	-	-	19,31,276.01	-	Claim is admitted
25	Ishan Netsol Pvt. Ltd.	30-04-2026	68,519.00	68,519.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.

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(Amount in INR)														
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		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
26	Iris Fire & Security	11-05-2026	1,49,296.00	1,49,296.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
27	Uniba Clothing Private Limited	03-06-2026	11,07,164.00	10,99,167.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,997.00	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
28	Shining Star Outsource Services Pvt. Ltd.	29-04-2026	31,65,566.00	31,65,566.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
29	Windshield Express Way	11-05-2026	5,40,494.00	5,40,494.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
30	Devindra Yadav	09-05-2026	13,82,340.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	13,82,340.00	-	Claim has been not admitted
31	Corporate Bulls	29-05-2026	5,50,147.00	5,14,729.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	35,418.00	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
32	Retail Street	05-05-2026	10,87,887.68	9,83,804.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,04,083.68	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
33	AATG Enterprises Private Limited	15-06-2026	85,06,762.00	62,55,533.34	Operational Creditor for Goods/Services	-	-	No	-	-	-	22,51,228.66	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
34	Kropex Auto Private Limited	16-06-2026	13,24,657.00	12,33,529.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	91,128.00	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
35	Krugent & Brent Equipment Pvt. Ltd.	24-04-2026	44,972.50	33,419.80	Operational Creditor for Goods/Services	-	-	No	-	-	-	11,552.70	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
36	Indian Renewable Energy Development Agency Limited	24-04-2026	1,28,52,88,199.00	83,25,60,462.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	45,27,27,737.00	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
37	CIEL HR Services Ltd.	02-07-2026	1,14,43,303.00	1,14,43,303.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	The claim has been admitted by the Resolution Professional and approved by the Committee of Creditors (CoC); however, such admission is subject to the Hon'ble NCLT allowing the application for condonation of delay.
Total			2,77,31,34,356.26	1,04,22,64,432.90	-	-	-	-	-	-	-	1,73,08,69,923.36	-	-

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.

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2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor.														
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.														
4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.														
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (blusmartfleet.cirp@gmail.com), to follow-up on their claim for quick actions.														